

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 29 of 2015

Dated: 09th December, 2015

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. Munikrishnaiah, Technical Member**

In the matter of:-

**NTPC Ltd. Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. M. G. Ramachandran, Ms. Poorva Saigal, Ms. Ranjitha Ramachandran, Ms. Anushree Bordhan and Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. Rishabh Donnel Singh for R.No.2, MPPMCL

ORDER

Appeal Nos. 29 of 2015, 47 of 2014 & 48 of 2014 have been filed by the same appellant, namely, NTPC Ltd..

Mr. M.G. Ramachandran, learned counsel for the appellant has been heard in these appeals for some time. He is permitted to file compilation of the covered issues within two weeks from today.

Post this matter for remaining arguments on **11th January, 2016.**

**(T. Munikrishnaiah)
Technical Member**

**(Justice Surendra Kumar)
Judicial Member**

rkt/sh